THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/ 2194 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Jaspal Singh,

District & Sessions Judge,

Majuli.

Dated Guwahati the 6 April, 2025

Sub:

Station leave.

Ref:-

Your letter No. DSJ(M)/943/2025 dtd. 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2025 till the morning of 03.05.2025. The Chief Judicial Magistrate, Majuli and in his absence, the Sub-Divisional Magistrate(M), Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

50/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/2195 /A dated 6 . 5 . 2025

1. The Project Manager, Gauhati High Court.

06.05,25

JT. REGISTRAR (VIGILANCE)

Awie